

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION NO. 2449  
TO BE ANSWERED ON 13<sup>th</sup> FEBRUARY, 2026

**Pharmaceutical Manufacturing Units in Daman**

**†2449. Shri Patel Umeshbhai Babubhai:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the number of pharmaceutical manufacturing units currently operational in Daman;
- (b) the number of companies having valid authorization for the handling of Hazardous and Bio-medical waste;
- (c) the number of pharmaceutical units currently connected to a common Effluent Plant (CETP) for waste management;
- (d) the number of companies operational under a Zero Liquid Discharge (ZLD) system; and
- (e) the number of companies against which cases have been registered for violations under the Environment (Protection) Act, 1986?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS &  
FERTILIZERS**

**(SMT. ANUPRIYA PATEL)**

(a): As per the information provided by Department of Health & Family Welfare, total 40 Pharmaceutical manufacturing units are currently operational in Daman.

(b) to (e): As per the information provided by Ministry of Environment, Forest & Climate Change (MoEFCC), all the operational units are having valid authorization for the handling of Hazardous and Bio-medical waste. There is no Common Effluent Treatment Plant (CETP) in Daman and all the pharmaceuticals manufacturing units are operational under Zero Liquid Discharge system. Further, no cases have been registered against any company for violations under the Environment (Protection) Act, 1986.

\*\*\*\*\*